

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road,
New Delhi -110003
Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 19th April, 2021

NOTIFICATION

Considering the discussion in the meeting held on 19.04.2021 between the Energy Bar Association and the Hon'ble Members of APTEL regarding alarming situation due to outbreak of the novel coronavirus (COVID-19), and in order to ensure the safety of the staff of APTEL, Members of the Energy Bar and the litigants etc., the Competent Authority of the Tribunal is pleased to direct that till further orders the Hon'ble Benches shall take up only part heard matters and urgent matters through VC and rest of the matters being listed through VC shall be adjourned in the manner provided below. All the matters being listed in Registrar Court shall also be adjourned in the following manner:

Sl. No.	Date already fixed	Day	Next date of hearing	Day
1.	20.04.2021	Tuesday	06.07.2021	Tuesday
2.	22.04.2021	Thursday	08.07.2021	Thursday
3.	23.04.2021	Friday	09.07.2021	Friday
4.	26.04.2021	Monday	12.07.2021	Monday
5.	27.04.2021	Tuesday	13.07.2021	Tuesday
6.	28.04.2021	Wednesday	14.07.2021	Wednesday
7.	29.04.2021	Thursday	15.07.2021	Thursday
8.	30.04.2021	Friday	16.07.2021	Friday

The Hon'ble Benches shall take up fresh urgent matters only on Fridays viz Court-I through VC on Friday (morning) and Court-II through VC on Friday (Afternoon).

There will be no public dealing in the Tribunal w.e.f. 20.04.2021 to 01.05.2021. Filing counter shall also remain closed for all purposes. However, filing can be done via online mode vide notification dated 16th April, 2021.

This notification issues with the approval of the Competent Authority of APTEL.

Registrar (Officiating)

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website